

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (C) No.2848 of 2019**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : None
For the State : Mr. Devarshi Mandal, A.C. to Sr. S.C.I

Order No.05

Date: 06.09.2021

This case is taken up through video conferencing.

No one appears on behalf of the petitioner.

The petitioner is, however, directed to remove remaining defect(s), as pointed out by the office, including payment of deficit court fee within a period of two weeks.

Put up this case under appropriate heading after two weeks.

(Rajesh Shankar, J.)

Sanjay/